

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:699
ANSWERED ON:24.11.2009
IMPROVING SPORTS FACILITY
Thakor Shri Jagdish

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received any proposals from the State Governments including Gujarat for improving sports facilities in their States;
- (b) if so, the number of proposals received, State-wise;
- (c) the status of these proposals ; and
- (d) the time by which these proposals are likely to be cleared?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d) Yes, Sir. Government has, for the first time, introduced a centrally sponsored scheme 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) with national coverage for the promotion of basic sports infrastructure and sports competitions in all village and block panchayats of the country. The Xth Five Year Plan outlay for this scheme, which was launched in the financial year 2008-09 was Rs. 1500 Crore. The scheme envisages to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10%. The scheme is implemented through the state governments/ UTs. administrations.

Proposals complete in all respects received from 28 States/UTs including Gujarat in 2008-09 and 2009-10 have been given approval/sanction to cover 24,088 village panchayats and 654 block panchayats in these States/UTs under PYKKA. The state-wise details of fund allocated and fund released during 2008-09 and 2009-10 are given below

S. No.	Name of State	No. of Village Panchayats approved	No. of Block Panchayats approved	Total Amount approved	Funds released 2008-09	Funds Released during 2009-10
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2008-09 (Rupees in Crore)

1.	Andhra Pradesh	2190	113	25.98	12.99#	12.99##
2.	Assam	333	22	4.81		3.85
3.	Bihar	847	53	10.44	5.22#	
4.	Chhattisgarh	982	14	10.11	5.05#	
5.	Goa	19	4	0.35	0.18#	

6.	Gujarat	1369	22	14.20	7.10#		
7.	Haryana	619	12	6.51	3.26#		
8.	Himachal Pradesh	324	8	4.02	2.01#	2.01##	
9.	Jammu & Kashmir	413	14	5.32	2.66#		
10.	Kerala	100	15	1.60	0.80#		
11.	Madhya Pradesh	2304	31	23.65	11.82#		
12.	Maharashtra	2689	35	27.55	8.91#	4.86#	
13.	Manipur	79	4	1.08	0.87#		
14.	Mizoram	82	3	1.07	0.85#		
15.	Nagaland	110	5	1.48	1.18#		
16.	Orissa	623	31	7.34	3.67#	3.67##	
17.	Punjab	1233	14	12.55	6.27#	6.28##	
18.	Rajasthan	869	24	9.43	3.71#	1.01#	
19.	Sikkim	16	10	0.67	0.54#	0.14##	
20.	Tamil Nadu	1261	38	13.82	5.00#	1.91#	
21.	Tripura	104	4	1.36	1.09#		
22.	Uttar Pradesh	5203	82	53.91	10.00#	16.96#	
23.	Uttrakhand	750	10	8.89	3.00#	1.45#	
24.	West Bengal	335	33	4.63	2.32#		
Total		22,854	601	250.77	83.85	69.78	

First Installment

Second Installment

2009-2010 (Rupees in Crore)

S. No	Name of State	No. of Village Panchayats approved	No. of Block Panchayats approved	Total Amount Sanctioned (Rs.)
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1.	UT of Andaman & Nicobar	19	1	0.23
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2.	Jharkhand	430	21	4.79
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3.	Karnataka	565	18	6.22
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4.	Meghalaya	83	8	1.32
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5.	Mizoram	164	5	2.08
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Total		1261	53	14.64
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